NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

27. C.P. (IB)/880(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Unity Small Finance Bank Ltd
Vs
Kishor Transport Services Pvt Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Maulik Chauksi, Ld. Counsel for the Financial Creditor present. No representation on the part of the Corporate Debtor.
2. The Registry is directed to issue notice to the Corporate Debtor clearly intimating the next date of hearing and place the notice alongwith track report on record on or before the next date of hearing.
3. Post this matter on **11.12.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/